

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 590**  
TO BE ANSWERED ON 07/02/2024

**SVEP IN KARNATAKA**

590 SHRI IRANNA KADADI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Start-up Village Entrepreneurship Programme (SVEP) is being implemented in Karnataka and if so, the details thereof and if not, the reasons therefor;
- (b) the number of village entrepreneurs who have been provided assistance for setting up of local enterprise along with the details of employment generated thereunder, district-wise particularly in Belagavi district;
- (c) whether any new scheme has been implemented/proposed in the cooperative sector in Belagavi district of Karnataka and if so, the details thereof; and
- (d) whether any separate scheme is proposed to benefit the rural areas and if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a): Start-up Village Entrepreneurship Programme (SVEP) is being implemented in Karnataka since July, 2016. As on date, 8 SVEP blocks have been approved in Karnataka. The details of districts and blocks approved under SVEP is placed at Annexure-I.

(b): The enterprise formation has started in 4 blocks of Karnataka. The number of enterprises supported under SVEP in these 4 blocks along with the details of employment generated, district-wise is placed at Annexure-II. There is no SVEP Block approved in Belagavi district of Karnataka.

(c) and (d): In order to realize the vision of “Sahkar se Samriddhi”, strengthen cooperative movement and deepen its reach to the grassroots including rural areas, various initiatives have been taken by the Ministry of Cooperation across the country including the State of Karnataka, such as:

**I. Computerization of PACS**

A Centrally sponsored project for Computerization of 63,000 functional PACS/ Large Area Multi-Purpose Cooperative Societies (LAMPS) / Farmers Service Societies (FSS) across the country with a total financial outlay of Rs. 2,516 Crore is under implementation. Under this project, a total of 5,491 PACS have been sanctioned for the State of Karnataka including 1,156 PACS from Belagavi District.

## **II. The Computerization of the Offices of Registrar of Cooperative Societies (RCS)**

The Computerization of the Offices of Registrar of Cooperative Societies (RCS) in all States/UTs including Karnataka strives for the complete paperless functioning of RCS offices, implementing IT-oriented workflows compliant with State/UT Cooperative Act & Rules. It targets enhanced efficiency, accountability, and transparency in RCS offices, establishing improved Analytics & MIS, and ensuring linkage with the National Database. A proposal from Karnataka under this project has been received and sanctioned.

## **III. Computerization of Agriculture & Rural Development Banks (ARDBs)**

Computerization of Agriculture & Rural Development Banks (ARDBs), aims to computerize 1851 operational units (includes Head Offices, State Cooperative Agriculture and Rural Development Banks Branches, Supervisory Units, Primary Cooperative Agriculture and Rural Development Banks Branches) of ARDBs spanning over 13 States/ UTs including Karnataka and ultimately link all ARDBs with National Bank For Agriculture And Rural Development through a common national software. This initiative seeks to enhance operational efficiency, accountability, and transparency within ARDBs by standardizing business processes through the implementation of the Common Accounting System (CAS) and Management Information System (MIS). Furthermore, it aims to reduce transaction costs, facilitating increased loan disbursal to farmers, and enabling real-time data access for better monitoring and evaluation of schemes/projects. A proposal from the Karnataka for computerization of 207 operational units have been received and sanctioned.

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**Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 590 to be answered on 07.02.2024 regarding “SVEP in Karnataka”**

The details of approved Districts and Blocks under SVEP in Karnataka:

<i>S.No.</i>	<i>District</i>	<i>Block</i>
1	Bengaluru Rural	Devanhalli
2	Koppal	Koppal
3	Mysuru	TirumakudalNarsipur
4	Ramanagara	Ramanagaram
5	Hassan	Channarayapatana
6	Hassan	Alur
7	Mysore	Hunsur
8	Uttar Kannada	Sirsi

**Annexure-II referred in reply to part (b) of Lok Sabha Unstarred Question No. 590 to be answered on 07.02.2024 regarding “SVEP in Karnataka”**

The details of no. of enterprises supported and approximate employment generated:

<i>S.No.</i>	<i>District</i>	<i>Block</i>	<i>Total Enterprises formed (Cum December 23)</i>	<i>No. of approximate employment generated</i>
1	Bengaluru Rural	Devanhalli	122	253
2	Koppal	Koppal	452	936
3	Mysuru	TirumakudalNarsipur	232	480
4	Ramanagara	Ramanagaram	116	240
	<b>Total</b>		<b>922</b>	<b>1909</b>

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